

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6470  
ANSWERED ON:07.05.2013  
ABDUCTION OF INDIAN SAILORS BY PIRATES  
Bhagora Shri Tarachand

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) Whether there is any proposal to begin the trial of the somalian Pirates accused in the abduction of Indian sailors on the high seas:
- (b) if so, the details thereof;
- (c) whether the Government has received any proposal to free the Somalian Pirates in return for the abducted Indian sailors; and
- (d) if so, the reaction of the Government

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): Yes Madam. Government of Maharashtra had appointed a Fast Track Court presided over by an Additional Session Judge for conducting the trials relating to Somalian Pirates.

(c) to (d): No Madam. This Ministry has not received any proposal to free Samalian pirates in return of abducted Indian sailors.